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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018

Name of the Company — Phoenix ARC Pvt. Ltd. (Trustee of Phoenix Trust FY 14-9)

V/s.

Nagaur Water Supply Company Pvt. Ltd

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CS Ashish Doshi	PCS	Applicants	[illegible]
2.				

ORDER

PCS Mr. Ashish Doshi is present for the Financial Creditor/petitioner

On the request of Learned PCS for the Petitioner, the matter is adjourned.

List the matter on 02.11.2018.

HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)

Dated this the 25th day of September, 2018